

DIVISION BENCH  
COURT - I

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/221(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	<b>THE REGISTRAR OF COMPANIES WEST BENGAL VS DHANURVEDA DEALERS PRIVATE LIMITED</b>
UNDER SECTION	<b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>

**Appearance (via video conferencing/physically)**

**ORDER**

1. None for the ROC, West Bengal.
2. Adjourned. Post this matter on **11.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**